

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/315(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UCO BANK VS SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED(AMAL)
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rahul Auddy, Adv. : For UCO Bank
Mr. Aditya Goptu, Adv.

Mr. Jishnu Chowdhury, Adv. : For Corporate Debtor
Mr. Rishav Banerjee, Adv.
Mr. Rajarshi Banerjee, Adv.
Mr. Keshav Tibarewalla, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor states that reply affidavit is ready and will be filed during the course of the day. Let the same be done today itself.
3. Post this matter for final hearing on **4/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**